

Annexure-9

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP: 30.03.2023; List of creditors as on: 13.06.2023
In accordance with Section 25(2) (e) , IBC, 2016
List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl.No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | | | Amount of claim under verification | Remarks, if any |
|--------|--------------------------------------|---------------------------|-----------------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|----------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | | |
| 1 | Lakshya Health Foods Private Limited | 17.05.2023 | 6,15,68,957.50 | - | Unsecured | - | - | - | - | - | - | 6,15,68,957.50 | Incomplete Documents |
| | Total | - | 6,15,68,957.50 | - | - | - | - | - | - | - | - | 6,15,68,957.50 | - |

